

ITEM NO.1

REGISTRAR COURT. 1

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Civil Appeal No(s). 1547/2019

SMT. RADHA RANI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 20-11-2019 This appeal was called on for hearing today.

For Appellant(s)

Mr Shitij Chakravarty, Adv.
Mr Anuj Bhandari, AOR

For Respondent(s)

Mr. Bhakti Vardhan Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent nos. 1 to 4 are duly represented.

Statement of case may be filed within the stipulated
period.

Registry to process the matter for listing before the Hon'ble
Court as per rules.

ANIL LAXMAN PANSARE
Registrar